

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**STARRED QUESTION NO. 214
TO BE ANSWERED ON AUGUST 03, 2023**

MANAGEMENT OF GARBAGE, WASTE AND SEWAGE

**NO. 214. SHRI DHANUSH M. KUMAR:
SHRIMATI MANJULATA MANDAL:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state?

- (a) the aim of launching the National Capacity Building Framework to achieve garbage free cities under Swachh Bharat Mission-Urban (SBM-U 2.0) along with funds allocated and utilized by States; and**
- (b) the measures taken/being taken by the Government to make cities garbage free?**

**ANSWER
THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

(a) & (b): A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 214 FOR 03.08.2023 REGARDING “MANAGEMENT OF GARBAGE, WASTE AND SEWAGE”

(a) : The aim of launching the National Capacity Building Framework for Garbage Free Cities under Swachh Bharat Mission-Urban (SBM-U 2.0) is:

- i. To augment the capacity and skills of the existing cadre of officials at State and ULBs**
- ii. To strategically engage specialized human resource at the State and ULB level to enhance the effectiveness and efficiency of Mission implementation**
- iii. To strengthen ecosystem and institutionalizing capacity building of States and ULBs through Centre of Excellence and Swachhta Knowledge Partners (SKPs)**

Details of the funds allocated and utilized in respect of National Capacity Building Framework to achieve garbage free cities by States/UTs under SBM-U 2.0 is at Annexure-I.

(b): The following measures have been taken/are being taken by the Government to make cities Garbage Free:

- i. Strengthened focus on 100% door to door collection of segregated waste from each household.**
- ii. Implementing segregation of waste at source of generation of waste.**
- iii. Creating facilities for 100% scientific management of all fractions of waste such as Dry, Wet, Construction & Demolition waste.**
- iv. Enhanced focus on remediation of all legacy waste dump sites. MoHUA has approved remediation of 1,785 dumpsites for processing of 17.60 crore MT of legacy waste. The approved Central Financial Assistance for remediation of legacy waste dumpsites is Rs. 3469 crore so far.**

- v. Awareness creation along with large scale citizen outreach to create Jan-Andolan and institutionalize Swachh Behaviour.**
- vi. All the cities have been encouraged to identify their gaps and prepare City Sanitation Action Plans, City Solid Waste Action Plans, Used Water Management Plans and IEC and Capacity Building Plans.**
- vii. Swachh Bharat Mission Urban 2.0 is being implemented with financial allocation of Rs. 1, 41,678 Cr. over a period of 5 years 2021-26. The State wise allocation of funds under SBM-U 2.0 is at Annexure-II**

Annexure-I

Referred in reply to part (a) of Lok Sabha Starred Q. No. 214 (position 14th) due for reply on 03.08.2023 regarding “Management of Garbage, Waste and Sewage”

(Rs. in Crores)

S. No.	State/ UT	Allocation under SBM-U (2014-2021)	Allocation under SBM-U 2.0 (2021-2026)	Funds Utilized
1	A&N Islands	0.10	0.90	0.00
2	Andhra Pradesh	10.15	71.60	10.15
3	Arunachal Pradesh	3.06	5.20	3.06
4	Assam	16.66	18.50	11.38
5	Bihar	11.91	53.30	9.75
6	Chandigarh	0.56	4.50	0.34
7	Chhattisgarh	10.23	31.30	10.23
8	Dadra & Nagar Haveli	0.10	0.70	0.01
9	Daman & Diu	0.13		0.00
10	Delhi	6.15	15.00	0.43
11	Goa	0.82	1.90	0.78
12	Gujarat	20.63	109.60	17.07
13	Haryana	7.60	35.40	5.30
14	Himachal Pradesh	2.76	5.70	1.53
15	Jammu & Kashmir	3.68	20.60	3.47
16	Jharkhand	4.51	27.30	4.99
17	Karnataka	21.16	110.80	17.62
18	Kerala	5.30	32.20	2.42
19	Ladakh	1.58	3.00	0.00
20	Madhya Pradesh	25.56	96.50	25.56
21	Maharashtra	35.70	224.70	18.04
22	Manipur	4.13	3.70	2.50
23	Meghalaya	1.89	2.60	0.00
24	Mizoram	3.53	3.50	2.81
25	Nagaland	3.00	3.00	2.96
26	Odisha	7.76	32.80	2.32
27	Puducherry	0.66	3.20	0.42
28	Punjab	11.19	46.00	1.08
29	Rajasthan	16.25	84.60	14.16
30	Sikkim	1.08	1.00	1.25
31	Tamil Nadu	46.62	126.10	11.54
32	Telangana	7.35	59.70	4.67
33	Tripura	3.22	3.60	2.45
34	Uttar Pradesh	49.35	193.10	41.66
35	Uttarakhand	4.51	13.90	1.69
36	West Bengal	16.68	90.30	11.19

Annexure - II

Referred in reply to part (b) of Lok Sabha Starred Q. No. 214 (position 14th) due for reply on 03.08.2023 regarding “Management of Garbage, Waste and Sewage”

State/ UT	Central Share allocation (₹ in crores) for :					
	Toilet Construction		UWM	SWM	IEC	CB
	Floating fund	State allocation				
Andaman And Nicobar Islands		0.50	0.00	5.50	1.70	0.90
Andhra Pradesh		47.10	694.10	458.10	142.40	71.60
Arunachal Pradesh		1.00	79.30	33.20	10.30	5.20
Assam		14.20	315.70	118.30	36.80	18.50
Bihar		37.90	666.50	341.10	106.00	53.30
Chandigarh		3.30	0.00	28.50	8.90	4.50
Chhattisgarh		19.10	414.60	200.10	62.20	31.30
Dadra And Nagar Haveli & Daman and Diu		1.10	23.10	4.80	1.50	0.70
Delhi		52.80	0.00	436.10	135.60	68.10
Goa		2.90	56.90	12.30	3.80	1.90
Gujarat		83.00	806.90	701.40	218.00	109.60
Haryana		28.50	284.40	226.90	70.50	35.40
Himachal Pradesh		2.20	101.00	36.50	11.30	5.70
Jammu & Kashmir		10.30	226.40	131.70	40.90	20.60
Jharkhand		25.60	236.80	174.90	54.40	27.30
Karnataka		76.10	1,128.60	709.30	220.50	110.80
Kerala		51.40	521.70	205.80	64.00	32.20
Ladakh		0.70	34.10	19.00	5.90	3.00
Madhya Pradesh		64.70	1,229.50	617.50	192.00	96.50
Maharashtra		163.80	1,484.80	1,438.10	447.10	224.70
Manipur		2.50	58.70	23.90	7.40	3.70
Meghalaya		1.90	40.80	16.80	5.20	2.60
Mizoram		1.80	48.10	22.20	6.90	3.50
Nagaland		1.80	60.30	19.00	5.90	3.00
Odisha		22.60	491.00	209.80	65.20	32.80
Puducherry		2.70	25.50	20.40	6.30	3.20
Punjab		33.50	589.00	294.20	91.50	46.00
Rajasthan		54.90	916.10	541.80	168.40	84.60
Sikkim		0.50	9.80	6.20	1.90	1.00
Tamil Nadu		112.50	1,999.70	807.40	251.00	126.10
Telangana		43.90	463.10	381.90	118.70	59.70
Tripura		3.10	48.40	23.00	7.20	3.60
Uttar Pradesh		143.40	2,117.20	1,235.90	384.20	193.10
Uttarakhand		9.80	203.00	89.00	27.70	13.90
West Bengal		93.80	507.90	577.70	179.60	90.30
Retained at MoHUA	405.00				790.20	782.40
TOTAL	405.00	1,215.00	15,883.00	10,168.00	3,951.00	2,371.00